

GOVERNMENT OF INDIA  
MINISTRY OF PORTS, SHIPPING AND WATERWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4172**  
ANSWERED ON 20.12.2024

**UPGRADATION OF MINOR PORTS**

4172. SHRI ROBERT BRUCE C:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

**पत्तन, पोत परिवहन और जलमार्ग मंत्री**

- (a) whether the Government has any schemes for the upgradation of minor ports into major ports and if so, the details thereof;
- (b) whether the Government has any plans to develop a new port in Tirunelveli region in the State of Tamil Nadu and if so, the details thereof; and
- (c) if not, the reasons therefor?

**ANSWER**

MINISTER OF PORTS, SHIPPING AND WATERWAYS  
(SHRI SARBANANDA SONOWAL)

(a) Major Ports are under the administrative control of Ministry of Ports, Shipping & Waterways and Ports other than Major Ports (Non-Major/Minor) are under the jurisdiction of respective State Government. Under Sagarmala Scheme, Ministry is providing financial assistance and support to Coastal States/UTs for projects related to port infrastructure development.

(b) & (c) Govt. of Tamil Nadu has informed that there are no new plans in Tamil Nadu Maritime Board for developing a new Non-Major Port in Thirunelveli District at present as V. O. Chidambaranar Port (Major Port) in Thoothukudi District, and Kanyakumari (Non Major ports) are available in the region.

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